

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 309
IA-609/2024
In
IB-276(ND) 2021

IN THE MATTER OF:

Union Bank of India through

Vs

Mr. Sanjay Dhingra

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 95(1) of IBC, 2016

Order delivered on 19.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the RP : Adv. Abhishek Anand, Adv. Abhishek Sinha

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **02.05.2024**.

Sd/-

(Court Officer)